

ITEM NO.24

COURT NO.8

SECTION II

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Criminal Appeal Diary No. 1527/2016

DHARAMPAL AND ANOTHER

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(With application(s) for condonation of delay in filing appeal
and office report)

Date : 05/07/2016 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. GOPALA GOWDA
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)

Mr. Tirpurari Roy, Adv.
Mr. Varun Thakur, Adv.
Mr. Varinder Kumar Sharma, Adv.
Ms. Shraddha Saran, Adv.
Mr. Surendra Tripathi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

In view of the judgment of the Constitution Bench of
this Court in the case of Sita Ram & Ors. v/s State of
Uttar Pradesh reported in 1979 SCR(2) 1085 and 1979 SCC(3)
656, issue notice.

Application for bail is rejected.

Call additional / original records from the Trial Court.

List thereafter.

Signature Not Verified

Digitally signed by

RASHI GUPTA

Date: 2016.07.06

15:17:38 IST

Reason:

(RASHI GUPTA)
SR. P.A.

(SUMAN JAIN)
COURT MASTER